

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.06-IA/596(AHM)2024
in
CP(IB) 261 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Central Bank of India
V/s
Sunlight Extrusion Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the Respondent :

ORDER

IA/596(AHM)2024

This is an application under Rule 11 of NCLT Rules 2016 to place on records the progress report for the period from 01.01.2024 to 31.03.2024 (Financial Year 2023-24 Quarter 4) of liquidation process of M/ s Sunlight Extrusion Private Limited along with affidavit verifying the application. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/596(AHM)2024** stands disposed of.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)